NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CP No. 16/202/ND/2017

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s Rio Tinto Exploration India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None.

ORDER

Report of the ROC has not been received in this case. The same is awaited. To come up for further consideration on 6th February, 2018.

(R. Varadharajan) Member (J)

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(Ina Malhotra) Member (J)

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